

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 170 (ND)/09

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.03.2018**

NAME OF THE COMPANY: Neeraj Gupta Vs. OPN Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241(1)(A), 242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner (s) : Mr. Yogendar

For the Respondent (s): None

ORDER

No time left.

To come up on 24.4.2018.

— Sd —
(Deepa Krishan)
Member (T)

— Sd —
(Ina Malhotra)
Member (J)